

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 522 of 2019
IN
CP (IB) No. 127/Chd/HP/2018**

**Under Section 30(6) of the
Insolvency and Bankruptcy
Code, 2016 read with
Regulation 39(4) of IBBI
(CIRP) Regulations, 2016.**

In the matter of:

Magma Autolinks Pvt. Ltd.Petitioner/Corporate Debtor

And in the matter of:

CA No. 522/2019

Magma Autolinks Pvt. Ltd.Non-applicant/corporate debtor

And

Arvind Kumar, Resolution Professional ...Applicant.

Magma Autolinks Pvt. Ltd.

Present: Mr. Atul V. Sood, Advocate with Mr. Sumer Singh Brar and Ms. Niharika Sohal, Advocates for the applicant.
Mr. Arvind Kumar, Resolution Professional in person.
Mr. Amitabh Tewari, Advocate for the Resolution Applicant.

CA No. 522/2019

This application has been filed by the Resolution Professional for seeking approval of resolution plan.

Heard the learned counsel for the applicant. Order reserved.

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

September 24, 2019
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